

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1452/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Priyanka Shailesh Mittle & 3 Ors. ✓

V/s.

Satellite Gazebo Developers Pvt. Ltd.

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e 12/10

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

12. Mr. Ajit N. Jakhadi Advocate
alw Mr. Amol A. Chitambar for Applicants

@hile
3/01/2018

Sd/- Dinesh S. Indle Adv
i/s Priyanka & Co Resp.

Sd/-
31/1/18

ORDER

CP 1452/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative from both the sides are present.
2. After considering the noting made on the last few occasions, the Respondent sought adjournment. Last chance is granted to the Respondent to represent the matter.
3. Matter is adjourned to **23.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)